

आयकर अपीलीय अधिकरण, 'सी' (एस एम सी) न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' (SMC) BENCH, CHENNAI

श्री महावीर सिंह, उपाध्यक्ष के समक्ष
BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

आयकर अपील सं./ITA No.: **2063/CHNY/2019**

निर्धारण वर्ष /Assessment Year: 2014-15

M/s. Kanhayalal Anil Kumar
HUF,
No.39, Kalathi Pillai Street,
Sowcarpet,
Chennai – 600 079.

The Income Tax Officer,
v. Non-Corporate Ward-5(1),
Chennai – 34.

PAN : AADHK 8094D

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: None

प्रत्यर्थी की ओर से/Respondent by

: Shri B. Sajive, JCIT

सुनवाई की तारीख/Date of Hearing

: 10.11.2021

घोषणा की तारीख/Date of Pronouncement

: 10.11.2021

आदेश /O R D E R

This appeal filed by the assessee is directed against the order of learned Commissioner of Income Tax (Appeals)-5, Chennai in ITA No.287/CIT(A)-5/2016-17 dated 30.04.2019 for the assessment year 2014-15.

2. At the time of hearing, none is present for assessee and it is noticed that assessee has filed a letter dated 05.11.2021 and stated

that the assessee wants to utilize the Direct Taxes 'Vivad se Vishwas Scheme, 2020' to settle pending dispute relating to Direct Taxes and in this regard the assessee has filed Form no. 3 from the designated authority. The assessee has also stated that it had paid the tax amount as per Form 3 and in this regard, submitted Form 4 and Form 5 issued by CIT and requested for withdrawal of appeal. Therefore, once the assessee has filed Form 5 and settled pending disputes regarding direct taxes, then there is no point in keeping appeal filed by the assessee and hence, I dismiss the appeal filed by the assessee as withdrawn.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 10th November, 2021 at Chennai.

Sd/-
(महावीर सिंह)
(Mahavir Singh)
उपाध्यक्ष /Vice President

चेन्नई/Chennai,
दिनांक/Dated, the 10th November, 2021

RSR

आदेश की प्रतिलिपि अग्रेषित/Copy to:

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|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त /CIT | 5. विभागीय प्रतिनिधि/DR | 6. गार्ड फाईल/GF. |